

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**MISCELLANEOUS APPLICATION NO. 128/2024  
IN  
ORIGINAL APPLICATION NO. 506/2022**

**IN THE MATTER OF:**

Tribhuvan Singh

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

**I N D E X**

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FILED BY:

NEW DELHI

DATED: 18.08.2025

(JYOTI MENDIRATTA)

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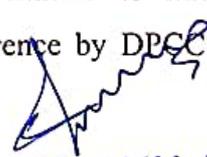
...Respondents

REPLY ON BEHALF OF RESPONDENT NO. 3

(District Magistrate, Najafgarh, South-West District, GNCT of Delhi)

I, Samyak Jain, presently posted as Sub-Divisional Magistrate, Najafgarh, District South-West, GNCT of Delhi, do hereby respectfully submit the following reply in continuation of the affidavit earlier filed in OA No. 506/2022, now disposed of by this Hon'ble Tribunal vide order dated 15.12.2023:

1. That the Environmental Compensation of ₹2,25,000/- imposed on M/s Gawar Construction Ltd. was duly deposited with DPCC vide Demand Draft No. 013572 dated 11.10.2023, as already recorded by this Hon'ble Tribunal.
2. That pursuant to the Tribunal's direction, inspection of the project site was conducted on 01.12.2023, and it was found that no Hot Mix Plant or machinery was present at the site. This was submitted as part of the Action Taken Report dated 14.12.2023.
3. That the Hon'ble Tribunal has already taken note of the above in its order dated 15.12.2023 and disposed of the matter, observing that no further action is required in the present OA.
4. That the role of Respondent No. 3 is limited to initiating recovery proceedings for Environmental Compensation only upon reference by DPCC for collection as arrears of land

  
**SAMYAK JAIN, IAS**  
**SDM (NAJAFGARH)**  
**DISTRICT-SOUTH WEST**

revenue under applicable provisions. In the present matter, since the Environmental Compensation was voluntarily deposited by the Project Proponent, no such recovery proceedings were required to be initiated by this office.

In view of the above, it is respectfully submitted that this affidavit may kindly be taken on record as confirmation of compliance by Respondent No. 3, and that no further directions are called for at this stage.



SAMYAK JAIN, IAS  
Sub-Divisional Magistrate, Najafgarh

Place: New Delhi

Date: 18.08.2025

**SAMYAK JAIN, IAS**  
**SDM (NAJAFGARH)**  
**DISTRICT-SOUTH WEST**